

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer & posting is being made with immediate effect :

S. N	Name & Emp. Code of the Official	From	To
1.	Surender Kumar EC: 90877	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt : South-West Dwarka

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

Girish Kathpalia
(GIRISH KATHPALIA) 16.2.23
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI P.A.

No. 14319-14329 /ADMIN-III/Central/P&T/2023 Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

16 FEB 2023

1. The Principal District & Sessions Judge, Central / South-West /, Delhi.
2. The Administrative Civil Judges, Central / South-West /, Delhi.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central / South-West /, Delhi.
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central / South-West /, Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. Dealing Officials, Accounts Branch, Central / South-West /, Delhi.
8. The Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Anju Bala
(Anju Bala)
Branch Incharge
O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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